

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 371/MP/2022

Subject : Petition for approval of additional expenditure on Renovation and Modernization of ESP at Mejia Thermal Power Station Unit-1,2 & 3 having an installed capacity of 630 MW in compliance of Ministry of Environment and Forest and Climate Change, Government of India Notification dated 7.12.2015.

Petitioner : Damodar Valley Corporation

Respondents : WBSEDCL and 2 others

Date of Hearing: **8.10.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present: Shri Venkatesh, Advocate, DVC
Shri Ashutosh Srivastava, Advocate, DVC
Shri Kartikay Trivedi, Advocate, DVC
Shri Nihal Bhardwaj, Advocate, DVC
Shri Aashwyn Singh, Advocate, DVC

Record of Proceedings

Since the order in the Petition (which was reserved on 18.3.2024) could not be issued prior to Members of this Commission, who formed part of the Coram, demitting office, the matter has been re-listed for hearing.

2. At the outset, the learned counsel for the Petitioner submitted that since the pleadings and arguments have been completed by the parties, the Commission may reserve its order in the Petition.
3. None appeared on behalf of the Respondents despite notice.
4. The Commission, after hearing the learned counsel for the Petitioner, reserved its order in the matter.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

